

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 180 of 2012 & IA No. 319 of 2012**  
**&**  
**Appeal No. 181 of 2012 & IA Nos.317,320 of 2012 &**  
**IA No. 4 of 2013**

**Dated: 1<sup>st</sup> April, 2016**

**Appeal No. 180 of 2012 & IA No. 319 of 2012**

**In the matter of :**

Shell India Markets Pvt. Ltd. .... Appellant(s)  
Versus  
Indian Oil Corporation Ltd. & Ors. .... Respondent(s)

**Appeal No. 181 of 2012 & IA Nos.317,320 of 2012 &**  
**IA No. 4 of 2013**

**In the matter of :**

Reliance Industries Ltd. & Ors. .... Appellant(s)  
Versus  
Indian Oil Corporation Ltd. & Ors. .... Respondent(s)

**ORDER**

The Court has not assembled today. As agreed by the parties, list these matters on **20.05.2016.**

**Court Master**